

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/68(CHE)/2024

NAME OF THE PETITIONER : M/s Anirudh AAPT P.Ltd

**NAME OF THE RESPONDENT(S) : M/s CMYK Health Boutique Private
Limited**

UNDER SECTION : Sec 7 of IBC, 2016

ORDER

Ld. Counsel Mr. E. Rangasayee for the Petitioner

In this case the Applicant was directed to file NeSL certificate and the Applicant stated that the same is taking time.

Time allowed.

List the Petition for hearing on **04.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk